without damp-proof course. With the passage of time, the arches have deteriorated and the rise of subsoil water has affected the floors and wall plaster. Heavy special repairs by way of replacement of roofs, floors and wall plaster and provision of damp-proof course are, therefore, necessary. After these repairs and with normal maintenance, the bouses are expected to last another 25 to 30 years.

चोरी छिवे लाया गया सोना

* ५२६. श्री रास सहाय : क्या वित्त मंत्री १६ सितम्बर, १९६४ को राज्य सभा में तारांकित प्रश्न संख्या ७६ के दिये गये उत्तर को देखेंगे ग्रौर यह बताने की क्रुपा करेंगे कि :

(क) जनवरी से जुलाई, १९६४ तक जो सोना पकड़ा गया था किन्तु जब्त नहीं किया गया था उसके शेष भाग का क्या हुआ ; और

(ख) पकड़े गये सोने में से कितना सोना मालिकों को लौटाया गया ?

t [Smuggled gold

*526. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 76 in the Rajya Sabha on the 16th September, 1964 and state:

(a) what happened to the remaining part of the gold which was seized from January to July, 1964 but was not confiscated; and

(b) how much gold was returned to the owners out of the seized gold?!

योजना संत्री (श्री बी० म्रार० भगत) : (क) सोने के बाकी भाग के सम्बन्ध में जांच-पड़ताल ग्रीर फैसला करने का काम विभिन्न दौरों में चल रहा है, जिसमें अदालती कार्रवाई भी शामिल है।

to Questions

(ख) सूचना इकट्ठी की जा रही है ग्रौर उसे सभा की मेज पर रख दिय। जायेगा।

t[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT); (a) The remaining part of the gold is under different stages of investigation and adjudication, including proceedings in courts of law.

(b) Information is being collected and will be laid on the Table of the Sabha.]

Smugglers in Gurdwara Darbar Sahib, Amritsar

*527. SHRI U. S. DUGAL: Will the Minister of FINANCE be pleased to state:

(a) whether some allegations have been made by Master Tara Singh about the existence of smugglers in Gurdwara Darbar Sahib, Amritsar;

(b) if so, whether Government have made enquiries in the matter; and

(c) if the reply to part (b) above be in the affirmative, what is the result of the enquiries and what steps Government propose to take to prevent the misuse of the Gurdwara?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) In certain public meetings in the month of August, 1964, speakers belonging to Master Tara Singh's group are reported to have made certain allegations that the Sant Group was using the gurdwaras for harbouring smugglers and bad characters. No formal letter making such allegations has been received by the Government from Master Tara Singh.

translation.

(c) Does not arise in view of (b) above.

6528. [For answer, vide cols. 3612-16 supra.]

चफीन और नन्ने को लिली-जुलो खेती

*१२९. श्री विमजकुमार मन्नालालजो चौरड़िया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) ग्रब तक किन किन स्थानों पर श्रफीम और गन्ने की मिली जुली खेती शुरू की गई है ;

(ख) इस मिली-जुली खेती से क्या क्या लाभ हए हैं ; और

(ग) इस मिली जुली खेती में दोनों के लिए कितना कितना क्षेत्र हो इसका निश्चय कैसे किया जाता है ?

t [MIXED CULTIVATION OF OPIUM AND SUGARCANE

*529. SHRI V. M. CHORDIA: Will the Minister of FINANCE be pleased to state:

(a) the places where mixed cultivation of opium and sugarcane has so far been undertaken;

(b) the benefits that accrued from mixed cultivation; and

(c) how the area under each of these mixed crops is determined?]

योजना वंत्री (आं बो० ग्रार० भगत): (क) अफीम ग्रीर गन्ने की मिली-जुली खेती पहले पहल १९४९-६० के मौसम में मध्य प्रदेश के मन्दसौर जिले के २४ गांवों ग्रौर रतलाम जिले के 9 गांव में कमशः 9 4. ४३३ और ३. १८८४ हेक्टेयर भूमि में शरू की गयी थी। यह खेती बाद के वर्षों में भी जारी रही और 9 १६९ 9 – ६२ के फसल के वर्ष में इन दोनों जिलों के ७४ गांवों में इसका कुल रकवा ६ 9. ०८८ हेक्टेयर की अधिकतम सीमा तक पहुंच गया। उसके बाद इसका रकबा कम हो गया और 9 १६३ – ६४ में सिर्फ 99 गांवों में ७. ०६० हेक्टेयर ही रह गया। 9 १६२ – ६३ के मौसम ते रतलाम में मिली-जुली खेती बिल्कुल बन्द हो गयी है।

(ख) कुछ लाभ तो अफीम की अधिक उपलब्धि के रूप में हो रहा है और कुल मिलाकर किसानों को भी लाभ हो रहा है जिन्हें एक ही जमीन में दो नकदी फसलें पैदा करने में सूविधा हो गयी है।

(ग) मिली जुली खेती के क्षेत्र का निक्चय सामूहिक रूप में खेती की पैमाइश करके किया जाता है क्योंकि ये दोनों फसलें एक ही खेत में, साथ साथ, समानान्तर पट्टियों में, और हर एक पौधे के लिए कुछ निश्चित जगह छोड़ते हुए बोयी जाती हैं।

f[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Mixed cultivation of opium and sugarcane commenced for the first time in 1959-60 season with 25 villages in Mandsaur district and in 1 village of Ratlam district of Madhya Pradesh having an area of 15.433 and 3.984 hectares respectively. It continued in successive year_s touching the highest figure of 81.088 hectares in 74 villages of the two districts, taken together, in 1961-62 crop season. Thereafter it has declined and covered only 11 villages and 7.060 hectares in the 1963-64 season. District Ratlam has dropped out altogether from 1962-63 season.

(b) There has been some benefit in the shape of additional collection of opium and better overall return to

t[] English translation.